

Vacancies of Chief Justices in High Courts

3357. SHRI GURUDAS KAMAT: Will the Minister of LAW AND JUSTICE be pleased to state: .

(a) the number of High Courts functioning without Chief Justices;

(b) the time since when these posts are lying vacant;

(c) the reasons for delay in filling up the existing vacancies; and

(d) the time by which these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b). As on 14.8.87, the following three High Courts are having Acting Chief Justice from the dates indicated against each:

1. Allahabad	16.7.87
2. Bombay	1.5.87
3. Patna	27.7.87

(c) and (d). The matter regarding appointment of permanent Chief Justices in these High Courts is engaging the attention of the Government. It is not possible to indicate the time by which these appointments would be made.

S. T. D. Facility in Cities and Towns of Andhra Pradesh

3358. DR. T. KALPANA DEVI: Will the Minister of COMMUNICATIONS be pleased to state the names of towns/cities in Andhra Pradesh which have already been connected with STD facility and those likely to be linked with STD facility during 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): Names of towns/cities in Andhra Pradesh which have already been connected with STD facility are given in the Statement below. Names of towns/cities in Andhra Pradesh likely to be linked with STD facility during 1987-88 are given below:

i) Puttur ii) Tuni iii) Ranchandrapuram
iv) Samalkot

STATEMENT

Names of Towns/Cities in Andhra Pradesh already connected with STD facility as on 31-3-1987.

1. Adilabad	2. Adoni	3. Anantpur
4. Ankapalle	5. Bhimavram	6. Bobily
7. Chillakaluripet	8. Chittoor	9. Cuddappah
10. Duggirala	11. Eluru	12. Gudiwada
13. Gudur	14. Guntakal	15. Guntur

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16.	Hanamkonda	17. Ibrahimpattanam	18. Kakinada	
19.	Karimnagar	20. Kavali	21. Kazipet	
22.	Khammam	23. Kompalli	24. Kowur	
25.	Kothagudam	26. Kurnool	27. Lingampalli	
28.	Machilipatnam	29. Mehboobnagar	30. Nalgonda	
31.	Nellore	32. Nandigama	33. Nandyal	
34.	Nizamabad	35. Ongole	36. Palakole	
37.	Patancheru	38. Pamidi	39. Poranki	
40.	Rajamundry	41. Revulapalam	42. Renigunta	
43.	Secunderabad	44. Sangareddy	45. Srikakulam	
46.	Srikalahasti	47. Tadepalligudam	48. Tanaku	
49.	Tenali	50. Tirupathi	51. Tirumalla	
52.	Vijayawada	53. Visakhapatnam	54. Vizianagram	
55.	Warngal	56. Prodattur		

Lifting of Par-Boiled Rice by Kerala from Andhra Pradesh

3359. SHRI K. P. UNNIKRISHNAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to allow Kerala Government to lift par-boiled rice from Andhra Pradesh in view of its availability in that State; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRIGHULAM NABI AZAD): (a) No request has been received from the Kerala Government for permission to purchase par-

boiled rice from Andhra Pradesh.

(b) Does not arise.

Applications for Public call Offices in Andhra Pradesh

3360. SHRI T. BALA GOUD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) The total number of applications received for public call offices (PCO) in Andhra Pradesh during the last three years;

(b) The total number of applications received from Nalgonda and Krishna Districts;